

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**SUPPLEMENTARY CAUSE LIST DATED 28.04.2022 (THURSDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	IA No. 450/2021 in Comp App (AT) (CH) (Ins) No. 215/2021	Amlika Mercantile Pvt Ltd. V Key Trade AG & 2 Ors.  Rama Subramanian for Applicant V Anirudh Krishnan for Respondent	Anirudh Krishnan Adarsh Subramaniam	Bharadwaj -R1 Mummaneni Vazra Laxmi-R3 Shivakumar & Suresh- R4 M.S. Visvanathan R2

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
2.	Comp. App (AT)(CH)(Ins) No.146/2021	ICICI Bank Limited V OPTO Circuits India Limited & 2 ors	Sivakumar & Suresh	Samarth Shreedar R1 N. P. Vijayakumar-R3

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By the order of Hon'ble Member (J)

(Chennai Bench)